

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-895(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2020

NAME OF THE COMPANY: ~~M/s.~~ Kaushalya Bansal V/s. Dwarkadhis Projects Pvt. Ltd.

UNDER SECTION 7 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	:	Mr. Vinod Kumar Chaurasia, Advocate.
Present for the Respondent	:	Ms. Pallavi Mishra, Advocate.

ORDER

The Counsel for both the sides are present, reply has been filed through the process of e-filing; hard copy is directed to be provided to the Financial Creditor. Matter is posted for making final submissions on 24th March, 2020.

-sd-

(L.N. Gupta)
Member (T)

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(Ch. Mohd. Sharief Tariq)
Member (J)